

Gas-based power projects of an aggregate capacity of 429 MW have been approved for benefits in the Eighth Plan period. A gas turbine project (10 × 7.5 MW) at Rokhia (Tripura) has been techno-economically approved by the Central Electricity Authority (CEA). The other proposals received in the CEA in regard to gas-based power plants could be considered for techno-economic clearance keeping in view the availability of gas for power generation, the power requirements of the various Regions and other relevant techno-economic consideration.

**Break-up of Time Allocated to Programmes on Doordarshan**

8428. SHRI V. SOBHANADREESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the break-up of time allocated to various items such as news, commercial advertisements, culture and art, agriculture, etc. on average on Doordarshan; and

(b) the net income to Doordarshan on commercial programmes ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : (a) Details are given in the statement below.

(b) Doordarshan earned a gross revenue of approximately Rs. 136.3 crores during the year 1987-88.

**Statement**

*Time allocated to various programmes telecast by Doordarshan Kendra, Delhi (including National Programme and Morning Transmission)*

(From 1.1.87 to 31.12.87)

|                     |                   |
|---------------------|-------------------|
| 1. News             | 352 Hrs. 12 Mts.  |
| 2. Commercial Advt. | 87 Hrs. 12 Mts.   |
| 3. Art and Culture  | 1261 Hrs. 24 Mts. |
| 4. Sports           | 695 Hrs. 28 Mts.  |
| 5. Agriculture      | 98 Hrs. 47 Mts.   |
| 6. Miscellaneous    | 949 Hrs. 06 Mts.  |

**Check on Losses in Coal India Ltd.**

8429. SHRI RADHAKANTA DIGAL : Will the Minister of ENERGY be pleased to state :

(a) the amount sanctioned by Government for the Coal India Limited during 1988-89;

(b) where there is a need to control the production cost by Coal India Limited;

(c) if so, the steps taken by the Coal India Limited in that direction;

(d) the steps taken to check the losses in the underground minerals of Coal India Limited; and

(e) the details thereof ?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : (a) Government has approved Plan Outlay of Rs. 1314 crores for Coal India Limited for the year 1988-89.

(b) Yes, Sir.

(c) to (e). Coal India Limited is making efforts to reduce the cost of production as well as losses. Some of the steps taken in this regard are as under :

**(A) (Applicable to all mines)**

(i) A number of systems improvements and managerial measures have been adopted to improve efficiency of operations.

(ii) Improvement in the material management through streamlining of procedure, computerisation, vendor rating etc.

(iii) Action plan for energy conservation had been drawn up.

(iv) Improvement in communication system and computerised MIS for efficient management.

**(B) (Particularly applicable to Underground mines)**

(i) Efforts towards reorganisation of existing mines to improve the productivity.